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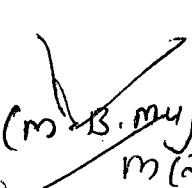
Dated: 20.2.1989.

Heard Mr. Sudame for the applicant and Mr. Ghaisas, Law Assistant, Mr. T.T. Choudhary, Head Clerk, Bhusaval, and Mr. G. H. Badre, Office Superintendent from Bhusaval for the respondents.

Respondents are unable to explain as to why the order dated May, 1987 from the Chief Personnel Officer promoting the applicant as Chief Inspector of Works and retaining him at Bhusaval is not implemented so far. Respondents may either implement that order or file a suitable reply on 20.3.1989. If the respondents do not implement the order or file a suitable reply on or before that date, they will be saddled with heavy cost.

M.P. No. 47/89 is disposed of.


(M. Y. Pooolkas)
M(A)


(M. B. Mujumdar)
M(T)